

शुद्ध पेय जल की अनुपलब्धता के कारण दिल्ली में बिमारियां

2342. श्री तारिक अन्वर :

श्री कृष्ण चन्द्र पाण्डे :

क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली के निवासियों को शुद्ध पेय जल प्राप्त नहीं होता जिसके कारण 90 प्रतिशत लोग अस्वस्थ हैं ;

(ख) क्या संबंधित अधिकारियों के लापरवाहियों के कारण पानी में कभी-कभी मिट्टी, गन्दगी आदि भी मिल जाती है ;

(ग) क्या नव-निर्मित बहु-मंजिली इमारतों में ऊपरी मंजिलों में पानी नहीं पहुँच पाता है और वहाँ स्थापित पानी के टैंक खुले रहते हैं ; और

(घ) यदि हाँ, तो इस संबंध में सरकार द्वारा क्या उपचारात्मक उपाय किये जा रहे हैं ?

निर्माण और आवास मंत्री (श्री प्रकाश चन्द्र सेठी) : (क) जी, नहीं। दिल्ली जलपूर्ति तथा मल व्यवस्था-संस्थान नें सूचित किया है कि उनके द्वारा सप्लाई किया गया जल शुद्ध और पीयूषक है।

(ख) जी, नहीं।

(ग) नवनिर्मित बहुमंजिले क्वार्टरों में जल की सप्लाई ऊपर टंकियों से होती है। जब कुल उपलब्ध जल की मात्रा पर्याप्त नहीं होती तो ऊपर की मंजिलों में कभी-कभी अन्य मंजिलों के मुकाबले पानी का दबाव कम होता है। नवनिर्मित बहुमंजिले क्वार्टरों में लगाई पानी की टंकियों में डकन लगे हैं और उनको बन्द रखा जाता है और वे खुली नहीं रहती।

(घ) जहाँ कहीं आवश्यक हो संबंधित अधिकारियों द्वारा जल का पर्याप्त दबाव बनाये रखने के लिये अतिरिक्त नल कूप खोदने, ऊपर टंकियां बनाने जैसे उपाय किये जाते हैं।

Drinking Water

2343. DR. VASANT KUMAR PANDIT: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) how many villages in Madhya Pradesh still have scarcity of drinking water and how many of these

villages are in the Districts of Rajgarh, Guna and Vidisha of Madhya Pradesh;

(b) whether the Central Government have schemes to provide drinking water to the villages having drinking water scarcity; and

(c) if so, how many villages in the above Districts from Madhya Pradesh were covered by these schemes in 1978-79 and 1979-80?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI):

(a) The Madhya Pradesh State Government has been asked to furnish upto date figures. The same is awaited.

(b) Provision of drinking water is a State subject. However under the Accelerated Rural Water Supply Programme, the Central Government gives financial assistance as a 100 per cent grant in aid to State Governments for providing drinking water to villages having drinking water scarcity.

(c)

Name of District	Coverage of Villages	
	1978-79	1979-80
Rajgarh	5	3
Guna	3	6
Vidisha	-	133

(These figures exclude the villages covered by State Government Schemes for providing drinking water.)

Demand and supply of Wheat, Sugar and Rice to U.P.

2344. SHRI ZAINUL BASHER: Will the Minister of AGRICULTURE be pleased to state:

(a) what were the demands of wheat, sugar and rice from Uttar Pra-

desh and what quantity was supplied to this State from February, 1980 to May, 1980; and

(b) whether the Central Government could not supply sufficient quantity of wheat, rice and sugar to Uttar Pradesh or State Government could not make the effective distribution?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) The demand of Government of Uttar Pradesh and supply of wheat for public distribution system and roller flour mills and rice and sugar for public distribution system from the Central Pool during the period from February to May, 1980 are given below:

(figures in '000 tonnes)

	Demand	Supply
<i>Wheat</i>		
i) for public distribution	396 0	267 1
ii) for roller flour mills	263 0	139 9
<i>Rice</i>	234 0	123 9
<i>Sugar</i>	200 0	177 49

(b) The FCI maintains adequate stocks of foodgrains within the State to meet its demands. To get over any difficulties caused by uneven distribution of the stocks in the various depots, inter-state and intra-state rail and road movements are also organised to make available the required quantity.

As regards sugar, against the State's levy quota of 1,67,126 tonnes for the four months, the actual supply has been 1,77,494 tonnes.

Area and percentage of Forests

2345. SHRI G. NARASIMHA REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) the total area and percentage of forests felled in the last three years, (State-wise);

(b) the percentage of forests existing at present and recommended percentage to be retained, (State-wise); and

(c) what action Union Government are taking to maintain the required recommended percentage of forests in each State?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) Necessary information is being collected from the States and Union Territories and would be placed on the Table of the Lok Sabha in due course.

(b) The statement (Annexure I) gives the percentage of the forest area to the total geographical area (State-wise) during the year 1977-78. The National Forest Policy, 1952, has recommended that in plains the forest area should be 20 per cent of the total land area and in hills it should be 60 per cent, so that the over-all area under forest for the whole country is 33 per cent of the total land area. However, there are no specific recommendations from Government of India for percentage of area to be retained under forests in each State individually.

(c) The question does not arise.